

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2910**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

EXPENDITURE INCURRED ON PRISONERS

**2910. SHRI DUSHYANT SINGH:
SHRI DHANANJAY MAHADIK:
DR. J. JAYAVARDHAN:
SHRI SATAV RAJEEV:
SHRI P.R. SUNDARAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the expenditure incurred on each prisoner lodged in different jails in the country during the last three years, State-wise;

(b) whether there is a huge discrepancy in the expenditure incurred on jail inmates by various States and if so, the details thereof and the reasons therefor;

(c) whether the Government has taken steps on the direction of Supreme Court to have the accounts of prisons audited with the assistance of C&AG, if so, the details thereof and if not, the reasons therefor along with the time by which a decision in the matter is likely to be taken;

(d) whether the Government has circulated to all States/UTs the Model Prison Manual 2016 which encompasses various aspects of prison administration/ reforms for their guidance and to ensure uniformity in basic principles governing prisons; and

(e) if so, the details thereof and the response of the State Governments thereto along with the steps taken to maintain a minimum expenditure per jail inmate and ensure better medical services in the jails?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a)to (e):State/UT wise details of expenses on prison inmates during the years 2014-15, 2015-16 & 2016-17, as maintained by the National Crime Records Bureau, are given in the Annexure.

The expenditure on prison inmates varies from State to State. Some of the major reasons for this variation include different density of population of inmates in prisons, nature of welfare schemes initiated for prisoners by different states and budget allotted by States for such welfare schemes and rate of diet fixed for prison inmates by different States.

'Prisons' is a State subject. However, on the direction of the Hon'ble Supreme Court for having the accounts of prisons audited through C&AG, the Ministry of Home Affairs had consulted the C&AG who had informed that C&AG is already conducting audit of various jails. The States were also advised to carry out audits and inspection through State/ Central audit agencies to ensure that the benefit of funds allotted for prison inmates reach the beneficiaries. The States have also been advised to devise appropriate schemes for carrying out such audits in consultation with audit authorities on a regular basis to ensure that there is no wasteful expenditure.

For maintaining minimum expenditure per jail inmate, the States have been advised to ensure that funds allotted for food, clothing and welfare of prison inmates are diligently and optimally utilized for the purpose for which the same have been ear-marked.

The Ministry of Home Affairs has circulated the Model Prison Manual 2016 to all States and UTs for their guidance to ensure uniformity in rules and regulations governing the administration of prisons and management of prisoners all over the country. Since Prisons is a 'State' subject, the State Governments have to

take appropriate measures to prepare their Jail Manual in accordance with the guidance provided in the Model Manual.

For providing better medical services in jails, the Ministry of Home Affairs has been providing regular guidance to States and UTs by way of various advisories issued from time to time and a dedicated chapter on 'Medical Care' has been provided in the Model Prison Manual circulated to all States and UTs.

State/UT-wise Details of Expenses on Inmates during 2014-2015

Sl. No.	State/UT	Inmate Population as on 31 st December 2014	Expenses (` In Lakh)						Total
			Food	Clothing	Medical	Vocational/Educational	Wel-fare Activities	Others	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	7964	1773.7	96.4	62.6	238.8	34.7	813.5	3019.8
2	ARUNACHAL PRADESH	127	24.6	62.7	4.0	0.0	0.0	0.0	91.3
3	ASSAM	8346	1113.2	45.3	25.8	19.7	15.0	1123.2	2342.1
4	BIHAR	31295	4505.2	40.6	201.0	10.0	3.4	13236.8	17997.0
5	CHHATTISGARH	16525	3360.0	48.7	375.0	500.0	0.0	671.8	4955.4
6	GOA	527	65.1	0.5	7.6	0.0	0.7	0.0	73.8
7	GUJARAT	11948	1474.3	47.3	39.5	0.0	193.5	489.7	2244.2
8	HARYANA	18642	2493.6	16.3	93.9	6.0	14.4	3369.0	5993.1
9	HIMACHAL PRADESH	2120	288.0	9.8	53.9	10.3	1.0	51.0	414.1
10	JAMMU & KASHMIR	2284	813.3	30.3	78.7	21.9	17.2	10.6	972.0
11	JHARKHAND	17688	4304.8	240.1	133.5	3.6	69.9	1181.6	5933.5
12	KARNATAKA	14221	3309.8	29.4	39.1	5.2	0.0	0.0	3383.5
13	KERALA	7078	1673.6	41.6	55.0	27.7	349.5	294.2	2441.7
14	MADHYA PRADESH	36433	5382.7	299.7	487.2	18.5	6.5	3650.3	9845.0
15	MAHARASHTRA	27868	3100.7	55.2	165.1	0.4	1.5	2990.6	6313.4
16	MANIPUR	644	158.0	7.0	14.0	0.0	3.3	35.9	218.1
17	MEGHALAYA	813	120.1	0.5	5.6	0.4	1.1	8.5	136.2
18	MIZORAM	1054	200.0	29.0	30.0	4.5	5.5	20.0	289.0
19	NAGALAND	443	261.5	60.0	5.5	3.9	5.0	0.3	336.2
20	ODISHA	14840	3334.9	52.9	205.1	114.8	195.4	238.5	4141.6
21	PUNJAB	26007	4393.8	66.8	271.9	0.0	0.0	0.0	4732.4
22	RAJASTHAN	20359	2537.9	224.7	142.9	0.0	0.0	93.9	2999.4
23	SIKKIM	264	84.9	0.9	11.0	2.2	4.7	0.0	103.7
24	TAMILNADU	15874	3088.4	43.9	44.8	1.9	25.7	679.7	3884.4
25	TELANGANA	6005	958.4	75.5	32.1	114.4	2.4	3714.3	4897.1
26	TRIPURA	909	162.7	0.0	39.9	5.0	1.7	0.0	209.4
27	UTTAR PRADESH	88221	13200.0	194.7	900.0	44.3	56.5	1043.4	15438.9
28	UTTARAKHAND	4055	497.9	1.1	42.9	0.0	8.0	195.0	744.9
29	WEST BENGAL	20069	5235.5	98.2	938.9	4.6	6.0	722.9	7006.2
	TOTAL(STATES)	402623	67916.6	1919.0	4506.4	1158.1	1022.6	34634.6	111157.4
30	A & NISLANDS	769	325.1	0.2	1.0	0.0	0.6	0.3	327.1
31	CHANDIGARH	702	169.5	12.6	24.3	13.8	1.7	3.6	225.4
32	D & N HAVELI	199	30.2	0.0	0.1	0.0	0.0	0.0	30.2
33	DAMAN & DIU	79	12.6	0.5	0.0	0.5	0.0	5.0	18.6
34	DELHI	13850	1663.0	0.3	1031.8	0.0	0.2	9104.0	11799.3
35	LAKSHADWEEP	28	0.1	0.1	0.0	0.0	0.0	1.9	2.1
36	PUDUCHERRY	286	67.9	0.3	0.0	0.0	0.0	0.0	68.2
	TOTAL(UTs)	15913	2268.3	13.9	1057.2	14.3	2.5	9114.8	12470.9
	TOTAL (ALL-INDIA)	418536	70184.9	1932.9	5563.5	1172.5	1025.0	43749.4	123628.2

Source: Prison Statistics India

Note : “*” It has been calculated on the basis of expenditure incurred during the financial year 2014-15 divided by total number of inmates in various jails as on 31st December 2014.

State/UT-wise Details of Expenses on Inmates during 2015-2016

Sl. No.	State/UT	Inmate Population as on 31 st December 2015	Expenses (` In Lakh)						
			Food	Clothing	Medical	Vocational/Educational	Welfare Activities	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	7897	1583.5	90.2	71.2	486.2	48.4	1071.4	3350.9
2	ARUNACHAL PRADESH	184	40.0	6.5	4.9	0.0	2.0	0.0	53.4
3	ASSAM	9097	1214.9	12.1	45.5	0.0	0.0	726.4	1998.9
4	BIHAR	28418	8034.6	75.9	364.1	6.6	0.0	15302.3	23783.4
5	CHHATTISGARH	17662	3746.6	41.1	390.1	600.0	0.0	562.2	5340.0
6	GOA	423	50.7	1.2	15.0	0.0	20.0	0.2	87.0
7	GUJARAT	11778	1521.2	23.7	47.4	0.0	9.8	1081.3	2683.5
8	HARYANA	18269	2886.3	62.8	121.2	4.0	11.9	1578.0	4664.1
9	HIMACHAL PRADESH	1979	301.0	7.3	57.5	18.3	1.6	60.6	446.3
10	JAMMU & KASHMIR	2338	941.6	4.1	9.4	2.2	1.9	1.5	960.7
11	JHARKHAND	17613	4274.0	265.4	153.3	3.7	207.3	1210.5	6114.4
12	KARNATAKA	13473	3774.9	51.7	63.4	6.3	5.0	0.0	3901.3
13	KERALA	7325	2139.5	46.8	69.1	32.3	337.2	91.5	2716.4
14	MADHYA PRADESH	38458	7449.0	291.3	540.6	6.8	14.5	3968.8	12271.0
15	MAHARASHTRA	29657	3704.5	50.1	180.2	0.8	8.7	4531.7	8476.0
16	MANIPUR	651	149.5	72.4	13.9	0.0	3.3	39.0	278.1
17	MEGHALAYA	943	341.0	2.5	6.1	0.0	0.0	0.0	349.6
18	MIZORAM	1244	200.0	28.0	31.0	4.0	2.0	15.0	280.0
19	NAGALAND	490	249.0	60.0	5.0	1.5	5.0	0.3	320.8
20	ODISHA	15965	3912.2	73.4	235.0	7.7	30.0	492.0	4750.3
21	PUNJAB	23645	3572.0	74.4	295.1	0.0	0.0	0.0	3941.5
22	RAJASTHAN	20086	205.6	95.5	91.9	0.0	0.0	211.1	604.1
23	SIKKIM	251	74.0	1.8	5.2	2.0	4.8	0.0	87.7
24	TAMIL NADU	14122	3377.3	46.7	56.9	5.8	15.5	924.5	4426.7
25	TELANGANA	6201	1081.4	94.3	35.4	0.2	37.7	1.7	1250.6
26	TRIPURA	1039	190.5	2.9	47.3	5.0	1.7	0.0	247.2
27	UTTAR PRADESH	88747	16792.2	250.6	1000.0	48.7	67.2	1302.1	19460.8
28	UTTARAKHAND	4348	649.9	5.0	68.0	12.3	5.7	471.2	1212.0
29	WEST BENGAL	21523	5811.5	109.0	1042.2	0.8	6.7	802.4	7772.5
	TOTAL (STATES)	403826	78268.2	1946.5	5066.0	1255.0	847.8	34445.6	121829.2
30	A & N ISLANDS	499	133.5	0.1	0.6	0.0	0.3	0.2	134.7
31	CHANDIGARH	688	177.6	16.7	28.6	1.6	2.6	4.3	231.4
32	D & N HAVELI	166	10.0	2.0	0.0	0.0	0.0	0.0	12.0
33	DAMAN & DIU	46	14.0	1.5	0.0	0.5	0.0	11.0	27.0
34	DELHI	14183	1621.3	1.4	2671.6	0.0	11.5	6124.9	10430.7
35	LAKSHADWEEP	24	0.3	0.1	0.0	0.0	0.0	0.1	0.5
36	PUDUCHERRY	191	68.0	0.4	0.2	0.0	0.0	0.0	68.6
	TOTAL (UTs)	15797	2024.8	22.2	2701.0	2.1	14.4	6140.5	10904.9
	TOTAL (ALL-INDIA)	419623	80293.0	1968.7	7766.9	1257.1	862.2	40586.1	132734.1

Source: Prison Statistics India

Note : “*” It has been calculated on the basis of expenditure incurred during the financial year 2015-16 divided by total number of inmates in various jails as on 31st December 2015.

Annexure

State/UT-wise Details of Expenses on Inmates during 2016-2017 (Provisional) (Additional Details)

Sl. No.	State/UT	Total Inmates (Inmates at Beginning of 2016 + Admitted during 2016)	Expenses (Rs. In Lakhs)							Estimated Expenditure Per Inmate (in Rs. Only)*
			Food	Clothing	Medical	Vocational/Educational	Welfare Activities	Others	Total Expenses (Rs. In Lakhs)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	71319	1387.7	88.1	61.7	120.8	33.3	1186.3	2877.9	4035.3
2	ARUNACHAL PRADESH	650	50.0	7.0	5.8	0.0	3.0	0.0	65.8	10123.1
3	ASSAM	NA	1929.4	51.4	90.0	0.0	0.0	489.3	2560.1	-
4	BIHAR	152058	9426.3	282.1	331.4	5.5	888.5	564.2	11498.0	7561.6
5	CHHATTISGARH	70258	4336.3	96.0	465.7	625.0	0.0	622.7	6145.7	8747.3
6	GOA	1356	144.9	1.6	56.3	0.0	1.0	230.0	433.8	31991.2
7	GUJARAT	53298	2235.9	38.4	53.3	0.0	6.8	752.0	3086.4	5790.8
8	HARYANA	NA	2749.0	3.2	126.6	45.0	14.0	0.0	2937.8	-
9	HIMACHAL PRADESH	NA	329.3	1.2	65.1	36.4	0.4	60.3	492.7	-
10	JAMMU & KASHMIR	8864	597.1	6.2	63.0	8.9	10.7	61.2	747.1	8428.5
11	JHARKHAND	57354	3841.2	231.8	130.5	1.0	347.1	793.8	5345.4	9320.0
12	KARNATAKA	NA	4044.5	58.6	79.5	1.3	5.1	0.0	4189.0	-
13	KERALA	18450	2179.1	52.4	84.5	72.0	461.0	110.8	2959.8	16042.3
14	MADHYA PRADESH	176490	6617.0	660.3	705.9	6.1	1390.6	6212.6	15592.5	8834.8
15	MAHARASHTRA	141650	3604.2	52.8	229.7	0.8	9.5	4606.9	8503.9	6003.5
16	MANIPUR	1733	150.5	6.5	8.0	0.0	1.9	64.8	231.7	13369.9
17	MEGHALAYA	2539	256.2	1.5	13.5	0.0	0.0	0.0	271.2	10681.4
18	MIZORAM	4509	220.0	28.1	38.1	4.5	3.0	12.0	305.7	6779.8
19	NAGALAND	2823	249.0	20.0	3.0	5.0	5.0	4.4	286.4	10145.2
20	ODISHA	98389	3689.9	59.0	214.6	0.0	0.0	517.0	4480.5	4553.9
21	PUNJAB	117760	3569.0	199.1	340.5	0.0	0.0	0.0	4108.6	3489.0
22	RAJASTHAN	73919	2522.6	70.5	80.1	0.0	150.0	164.6	2987.8	4042.0
23	SIKKIM	915	113.1	4.4	11.4	2.0	0.1	0.0	131.0	14316.9
24	TAMIL NADU	74305	3258.6	38.5	269.0	5.4	0.0	716.4	4287.9	5770.7
25	TELANGANA	70232	1132.0	95.3	62.4	0.4	53.5	59.0	1402.6	1997.1
26	TRIPURA	5292	215.9	4.8	43.5	1.6	1.6	0.0	267.4	5052.9
27	UTTAR PRADESH	360813	15000.0	19.3	1000.0	11.1	84.6	8668.2	24783.2	6868.7
28	UTTARAKHAND	17399	929.8	7.8	68.7	0.0	7.0	328.4	1341.7	7711.4
29	WEST BENGAL	NA	6392.6	119.9	1146.4	0.9	7.4	882.6	8549.8	-
	TOTAL (STATES)	1582375	81171.1	2305.8	5848.2	953.7	3485.1	27107.5	120871.4	7638.6
30	A & N ISLANDS	919	55.6	0.3	0.0	0.0	0.3	0.9	57.1	6213.3
31	CHANDIGARH	3020	321.1	4.9	37.8	60.7	3.9	14.3	442.7	14658.9
32	D & N HAVELI	146	15.0	2.0	0.0	0.0	0.0	0.0	17.0	11643.8
33	DAMAN & DIU	114	16.0	2.3	0.0	0.7	0.0	17.6	36.6	32105.3
34	DELHI	69520	2069.4	152.6	1755.2	0.6	15.1	3338.4	7331.3	10545.6
35	LAKSHADWEEP	42	0.5	0.0	0.0	0.0	0.0	0.0	0.5	1190.5
36	PUDUCHERRY	NA	85.5	0.9	0.2	0.0	0.2	0.1	86.9	-
	TOTAL (UTs)	73761	2563.1	163.0	1793.2	62.0	19.5	3371.3	7972.1	10808.0
	TOTAL (ALL-INDIA)	1656136	83734.2	2468.8	7641.4	1015.7	3504.6	30478.8	128843.5	7779.8

Source: Prison Statistics India

NA: Data not received

Note: “*” It has been calculated on the basis of expenditure incurred during the financial year 2016-17 divided by total number of inmates (inmates at beginning of 2016 + admitted during 2016) in various jails during the calendar year 2016.